



Central Administrative Tribunal

Jammu Bench, Jammu

Hearing through video conferencing

OA No. 62/00262/2020

This the 4th day of November, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

Arshad Mehraj Bhat, aged 41 years S/o Mehraj –U-din Bhat, R/o Mandir Bagh Gowkadal Srinagar.

.....Applicant

(Advocate: Mr. Javed Hamid)

Versus

1. Vice Chancellor, Central University of Kashmir Green Campus Duderhama, Ganderbal-191201 (J&K).
2. Registrar, Central University of Kashmir, Green Campus Duderbama, Ganderbal 191201 (J&K).
3. Officer Incharge Recruitment Section, Central University of Kashmir, Green Campus Duderbama, Ganderbal – 191201 (J&K).
4. Secretary, University Grants Commission, New Delhi.

.....Respondents

(Advocate: Mr. Arshad Ahmad)

O R D E R

Delivered by Hon'ble Mr. Anand Mathur, Member (A)

1. Learned counsel for the respondents submits that respondents have withdrawn the impugned advertisement notice and O.A. has become infructuous.
2. Learned counsel for the applicant has not objected to the submission of learned counsel for the respondents and submits that O.A. be treated as not pressed.
3. Accordingly, O.A. is dismissed as not pressed. No costs.

**(Mr. Anand Mathur)
Member(A)**

**(Rakesh Sagar Jain)
Member (J)**

Manish/-